

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES**

LOK SABHA

**UNSTARRED QUESTION NO. 1993
TO BE ANSWERED ON FRIDAY, DECEMBER 29, 2017/PAUSHA 08, 1939 (SAKA)
BANK ACCOUNTS WITHOUT PAN NUMBERS**

1993. SHRIMATI BUTTA RENUKA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that many bank account holders do not have PAN numbers particularly non-earning women;
- (b) if so, the details thereof;
- (c) whether the Government has taken any steps in this regard and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

(a) to (c): In terms of amendments to Prevention of Money Laundering (PML) (Maintenance of Records) Rules notified *vide* Gazette notification issued on 01.06.2017 and 13.12.2017, it is mandatory to quote Permanent Account Number (PAN) or Form 60 as defined in Income Tax Rules, 1962, while opening bank accounts. Existing account holders who are eligible for enrolment of Aadhaar have to complete the procedure of furnishing (PAN) or Form 60 by 31.03.2017.
